

**PROFORMA-I****STATEMENT OF WORK DONE BY THE HIGH COURT OF SIKKIM DURING THE QUARTER YEAR ENDING ON 31/03/2016.**

| Description of cases | Cases pending at the beginning of the quarter year. | Institution during the quarter year | Disposal during the quarter year |                   |                   |               |                       | T<br>O<br>T<br>A<br>L | Number of cases in which Judgments Reserved & pending |   |   |                 | Cases pending at the end of the quarter year |
|----------------------|---|-------------------------------------|----------------------------------|-------------------|-------------------|---------------|-----------------------|-----------------------|---|---|---|-----------------|--|
|                      |   |                                     | At Preliminary hearing           | By a Single judge | By Division bench | By full Bench | By Constitution bench |                       | Over a month and less than two month                  | Over Two months and less than four months | Over four months and less than six months | Over six months |  |
|                      |   |                                     |                                  |                   |                   |               |                       |                       |   |   |   |                 |  |
| 1                    | 2   | 3                                   | 4                                | 5                 | 6                 | 7             | 8                     | 9                     | 10  | 11  | 12  | 13              | 14   |

**1 MAIN CASES****ORIGINAL SIDE****(CIVIL)**

- a) Civil Suits
- b) Admiralty suits
2. Testamentary and intestate suits.
3. Insolvency Cases
4. Liquidation Cases
5. Chartered Accountant Act, 1949
6. Special Jurisdiction Cases

**7. WRIT PETITIONS**

|                   |    |    |    |    |    |    |    |    |    |    |    |    |    |
|-------------------|----|----|----|----|----|----|----|----|----|----|----|----|----|
| a) Service matter | 09 | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 10 |
| b) Land Reforms   |    |    |    |    |    |    |    |    |    |    |    |    |    |
| c) Labour laws    |    |    |    |    |    |    |    |    | 09 | -- | -- | -- |    |
| d) Others         | 34 | 06 | -- | 09 | -- | -- | -- | -- | -- | -- | -- | -- | 31 |

  
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High Court of Sikkim  
at Gangtok

|   |   |   |   |   |   |   |   |   |    |    |    |    |    |
|---|---|---|---|---|---|---|---|---|----|----|----|----|----|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
|---|---|---|---|---|---|---|---|---|----|----|----|----|----|

- 8(a) Banking Regulation Act,1949
- (b) Execution,transferred and interlocutory applications under Section 45(C) of the Banking Regulation Act,1949.

9. **Company petition & application**

- a) Petitions
- b) Applications in Petitions
- c) Applications in liquidation proceedings
- d) Applications in company appeals
- e) Matter transferred U/S 455(3) of the Companies Act.

10. Income Tax References and application

11. Sales Tax References and Applications

12. **Other Direct and Indirect Tax References and applications**

- a) Gift Tax Wealth Tax and Estate Duty References and Applications
- b) Other tax Revision cases
- c) Other Tax References and Applications

13. **Petitions Under Indian Arbitration Act.**

14. **Matrimonial Cases and Reference**

- a) Matrimonial Suits/Cases.
- b) Matrimonial References.
- c) Petition U/S 24 of the Hindu Marriage Act.

15. Land Acquisition Reference

16. **Election Petitions and applications**

- a) Election Petitions
- b) Applications in Election Cases

17. Insurance Act, Reference & applications

|    |    |    |    |    |    |    |    |    |    |    |    |    |    |
|----|----|----|----|----|----|----|----|----|----|----|----|----|----|
| -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |



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|   | 1 | 2         | 3         | 4         | 5         | 6         | 7         | 8         | 9         | 10        | 11        | 12        | 13        | 14        |
|---|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| j) Petitions under Foreign Awards<br>(Recognition and Enforcement Act,1961)   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| k) Petitions Application for  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| i) Injunction in Original Proceedings   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| ii) Appointment of Receivers in<br>Original Proceedings.  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>20. TOTAL</b>  |   | <b>49</b> | <b>08</b> | <b>--</b> | <b>09</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>09</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>48</b> |
| <b>ORIGINAL SIDE(CRIMINAL)</b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| 21. High Court Sessions   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| 22. <b>Writ Petitions</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Relating to Investigation or Trial<br>of Criminal cases  |   | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |
| b) Habeas Corpus Petitions  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| 23. Special Criminal Applications for<br>Writs under the Constitution and U/S 491<br>Of the Code of Criminal Procedure,1898 |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| 24. Criminal Contempt, under the Contempt<br>Of Courts Act.   |   | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |
| 25. <b>Others</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Referred Trial Cases   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| b) Application U/S 482 of Criminal<br>Procedure of 1973 of under any<br>Other corresponding provision                       |   | 03        | 02        | --        | 02        | --        | --        | --        | 02        | --        | --        | --        | --        | 03        |
| <b>26. TOTAL</b>  |   | <b>03</b> | <b>02</b> | <b>--</b> | <b>02</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>02</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>03</b> |

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|   | 1 | 2         | 3         | 4         | 5         | 6         | 7         | 8         | 9         | 10        | 11        | 12        | 13        | 14        |
|---|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| <b>27. APPELLATE SIDE(CIVIL)</b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>Writ Appeals</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Service matters  |   | 02        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| b) Land Reforms including land ceilings                                 |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| c) Labour Laws  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| d) Other  |   | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |
| 28. Letters patent Appeals  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>29. First Appeals from</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Original Side  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| b) Judgment   |   | 10        | 03        | --        | 01        | --        | --        | --        | 01        | --        | --        | --        | --        | 12        |
| c) Orders   |   | 02        | 01        | --        | 01        | --        | --        | --        | 01        | --        | --        | --        | --        | 02        |
| 30. Second Appeals from Judgment  |   | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 01        |
| <b>31. Miscellaneous First Appeals from</b>                             |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Original Side  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| b) Judgment   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| c) Orders   |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>32. Miscellaneous Second Appeals from</b>                            |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Judgment   |   | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |
| b) Orders   |   | 01        | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| 33. Revision Petitions  |   | 01        | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| 34. Civil References  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| 35. Civil Miscellaneous Petitions under Article 227 of the Constitution |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>36. Other Appeals</b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| a) City Civil Court Appeals   |   |           |           |           |           |           |           |           |           |           |           |           |           | 01        |
| b) Review of Judgments  |   | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |           |
| c) Compensation, Claims and Special Appeals                             |   | 14        | 01        | --        | 01        | --        | --        | --        | 01        | --        | --        | --        | --        | 14        |
| d) Original Civil Jurisdiction Appeals                                  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| e) Execution First Appeals  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| f) Special Tribunal Appeal  |   |           |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>37. TOTAL</b>  |   | <b>31</b> | <b>06</b> | <b>--</b> | <b>03</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>03</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>34</b> |



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**PROFORMA III**

**HIGH COURT OF SIKKIM**

CLASSIFICATION OF CASES PENDING AT THE END OF THE QUARTER YEAR ENDING 31/03/2016 IN TERMS OF DATE OF INSTITUTION

| Description of Cases   | PENDING FOR        |                  |                    |                     |                    |                   |                    |                      |                     |                   |               | TOTAL |
|--|--------------------|------------------|--------------------|---------------------|--------------------|-------------------|--------------------|----------------------|---------------------|-------------------|---------------|-------|
|  | Less Than One year | One to two years | Two to three years | Three to four years | Four to five years | Five to six years | Six to Seven years | Seven to Eight years | Eight to Nine years | Nine to Ten years | Over Ten Year |       |
|  | 2                  | 3                | 4                  | 5                   | 6                  | 7                 | 8                  | 9                    | 10                  | 11                | 12            | 13    |
| <b>MAIN CASES</b>  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| <b>1. ORIGINAL SIDE (CIVIL)</b>  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| <b>1. Suits</b>  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| a) Civil Suits   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| b) Admiralty suits   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| 2. Testamentary and intestate suits.   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| 3. Insolvency Cases  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| 4. Liquidation Cases   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| 5. Chartered Accountant Act, 1949  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| 6. Special Jurisdiction Cases  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| <b>7. WRIT PETITIONS</b>   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               | 11    |
| a) Service matters   | 10                 | 01               | --                 | --                  | --                 | --                | --                 | --                   | --                  | --                | --            |       |
| b) Land Reforms, including land Ceilings   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| c) Labour laws   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| d) Others  | 14                 | 06               | 06                 | 02                  | --                 | 01                | --                 | 01                   | --                  | --                | --            | 30    |
| 8. a) Banking Regulation Act 1949  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| b) Execution, transferred & Interlocutory Applications U/S 45© of the Banking Regulation Act. 1949 |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| <b>9. Company Petition &amp; Applications</b>  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| a) Petitions   |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| b) Applications in Petition  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |
| c) Applications in Liquidation Proceedings.  |                    |                  |                    |                     |                    |                   |                    |                      |                     |                   |               |       |



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|   | 1 | 2  | 3  | 4  | 5  | 6  | 7  | 8  | 9  | 10 | 11 | 12 | 13 |
|---|---|----|----|----|----|----|----|----|----|----|----|----|----|
| 10. Income Tax References & Applications                                |   |    |    |    |    |    |    |    |    |    |    |    |    |
| 11. Sales Tax References & Applications                                 |   |    |    |    |    |    |    |    |    |    |    |    |    |
| <b>12. Other Direct &amp; Indirect Tax Reference &amp; Applications</b> |   |    |    |    |    |    |    |    |    |    |    |    |    |
| a) Gift Tax, Wealth Tax & Estate Duty Reference & Applications          |   |    |    |    |    |    |    |    |    |    |    |    |    |
| b) Other Tax Revisions Cases  |   |    |    |    |    |    |    |    |    |    |    |    |    |
| c) Other Tax Reference & Applications                                   |   |    |    |    |    |    |    |    |    |    |    |    |    |
| 13. Petitions under Indian Arbitration Act                              |   | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- |
| <b>14. Matrimonial Cases &amp; References</b>                           |   | 01 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 01 |
| a) Matrimonial Suits/Cases  |   | 01 |    |    |    |    |    |    |    |    |    |    |    |
| b) Matrimonial References   |   |    |    |    |    |    |    |    |    |    |    |    |    |
| c) Petition U/S 24 of the Hindu Marriage Act.                           |   |    |    |    |    |    |    |    |    |    |    |    |    |
| 15. Land Acquisition References   |   |    |    |    |    |    |    |    |    |    |    |    |    |
| <b>16. Election Petitions &amp; Applications</b>                        |   |    |    |    |    |    |    |    |    |    |    |    |    |
| a) Election Petitions   |   |    |    |    |    |    |    |    |    |    |    |    |    |
| b) Applications in Election Cases                                       |   |    |    |    |    |    |    |    |    |    |    |    |    |
| 17. Insurance Act References & Applications                             |   |    |    |    |    |    |    |    |    |    |    |    |    |
| <b>18. Motions</b>  |   |    |    |    |    |    |    |    |    |    |    |    |    |
| a) Motion for sanction of Prosecution                                   |   |    |    |    |    |    |    |    |    |    |    |    |    |
| b) Motion for setting aside Fraudulent Transfer                         |   |    |    |    |    |    |    |    |    |    |    |    |    |
| c) Motion for Annulment of Adjudication                                 |   |    |    |    |    |    |    |    |    |    |    |    |    |
| d) Motion for setting aside insolvency cases                            |   |    |    |    |    |    |    |    |    |    |    |    |    |
| e) Notice for motion for stay order                                     |   |    |    |    |    |    |    |    |    |    |    |    |    |
| <b>19. Other Petition &amp; Applications</b>                            |   |    |    |    |    |    |    |    |    |    |    |    |    |
| a) Probate Civil Petitions  |   |    |    |    |    |    |    |    |    |    |    |    |    |
| b) Petitions under the Guardianship & Wards Act.                        |   |    |    |    |    |    |    |    |    |    |    |    |    |
| c) Contempt of Court (Civil) Petitions                                  |   | 02 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 02 |
| d) Cross Objections   |   | 04 | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 04 |
| e) Applications for leave to Sue as Indigent Persons                    |   |    |    |    |    |    |    |    |    |    |    |    |    |
| f) Execution Applications on the Original Side                          |   |    |    |    |    |    |    |    |    |    |    |    |    |
| g) Special Cases under Order XXXVI of Civil Procedure Code of 1908.     |   |    |    |    |    |    |    |    |    |    |    |    |    |



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|  | 1 | 2         | 3         | 4         | 5         | 6         | 7         | 8         | 9         | 10        | 11        | 12        | 13        |
|--|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| h) Application under Court Fees Act<br>Regarding Valuation of Estate.  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| i) Petition under Foreign Awards<br>(recognition & Enforcement Act.1961)   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>j) Petitions/Applications for</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| i) Injunction in Original Proceedings  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| ii) Appointment of Receivers in<br>Original Proceedings  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>20 TOTAL</b>  |   | <b>31</b> | <b>07</b> | <b>06</b> | <b>02</b> | <b>--</b> | <b>01</b> | <b>--</b> | <b>01</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>48</b> |
| <b><u>ORIGINAL SIDE(CRIMINAL)</u></b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 21. High Court Sessions  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 22. <b><u>Writ Petitions</u></b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) <u>Relating to Investigations or Trials</u><br><u>Of Criminal Cases.</u>  |   | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        |
| Habeas Corpus Petitions  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 23. Special Criminal Applications for<br>Writs under the Constitution and<br>U/S 491 of the Code of Criminal<br>Procedure,1998   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 24. <u>Criminal Contempt under the</u><br><u>Contempt of Courts Act.</u>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 25. <b><u>Others</u></b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Referred Trial Cases  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| b) <u>Applications U/S 482 of</u><br><u>Criminal Procedure Code of 1973 or</u><br><u>Under any other corresponding provision</u> |   | 01        | 02        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 03        |
| <b>26. TOTAL</b>   |   | <b>01</b> | <b>02</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>03</b> |



Deputy Registrar (Judl)  
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at Gangtok.

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|   | 1 | 2         | 3         | 4         | 5         | 6         | 7         | 8         | 9         | 10        | 11        | 12        | 13        |
|---|---|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|-----------|
| <b>APPELLATE SIDE (CIVIL)</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>Writ Appeals</b>   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) Service matters  |   | 02        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| b) Land Reforms, including Land Ceilings                                  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| c) Labour Laws  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| d) Other  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 28. Letters patent Appeals  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>29. First Appeals</b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) From Original Side   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| b) From Judgment  |   | 08        | 02        | 02        | --        | --        | --        | --        | --        | --        | --        | --        | 12        |
| c) From Orders  |   | 02        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| 30. Second Appeal from Judgment   |   | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 01        |
| <b>31. Miscellaneous First Appeals</b>                                    |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) From Original Side   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| b) From Judgment  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| c) From Orders  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>32. Miscellaneous Second Appeals</b>                                   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) From Judgment  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| b) From Orders  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 33. Revision Petitions  |   | 02        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 02        |
| 34. Civil References  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| 35. Civil Miscellaneous Petition<br>under Article 227 of the Constitution |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>36. Other Appeals</b>  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| a) City Civil Court Appeals   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| b) Review of Judgments  |   | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 01        |
| c) Compensation, Claims & Special Appeals                                 |   | 13        | 01        | --        | --        | --        | --        | --        | --        | --        | --        | --        | 14        |
| d) Original Civil Jurisdiction  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| e) Execution First Appeals  |   |           |           |           |           |           |           |           |           |           |           |           |           |
| f) Special Tribunal Appeals   |   |           |           |           |           |           |           |           |           |           |           |           |           |
| <b>37. TOTAL</b>  |   | <b>29</b> | <b>03</b> | <b>02</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> | <b>--</b> |

Deputy Registrar (Judi)  
High Court of Sikkim  
at Gangtok

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|   | 1 | 2          | 3         | 4         | 5         | 6  | 7         | 8  | 9         | 10 | 11 | 12 | 13         |
|---|---|------------|-----------|-----------|-----------|----|-----------|----|-----------|----|----|----|------------|
| <u>APPELLATE SIDE(CRIMINAL)</u>   |   |            |           |           |           |    |           |    |           |    |    |    |            |
| <b>38. CRIMINAL APPEALS</b>   |   |            |           |           |           |    |           |    |           |    |    |    |            |
| a) By persons convicted   |   | 30         | 02        | --        | --        | -- | --        | -- | --        | -- | -- | -- | 32         |
| b) By Government from Judgment of Acquittal   |   | 02         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | 02         |
| c) By Complaint U/S 378(4) of Criminal Procedure Code.                                      |   | 02         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | 02         |
| <b>39. Criminal Revisions</b>   |   | <b>04</b>  | <b>01</b> | --        | --        | -- | --        | -- | --        | -- | -- | -- | <b>05</b>  |
| 40. Confirmation Cases U/S 366 of Criminal Procedure Code under Any corresponding Provision |   |            |           |           |           |    |           |    |           |    |    |    |            |
| 41. Criminal L. P.  |   | 01         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | 01         |
| <b>42. Others</b>   |   |            |           |           |           |    |           |    |           |    |    |    |            |
| a) Fresh Bail Application pending Investigation/Trial.                                      |   | --         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | --         |
| b) Bail including Anticipatory Bail   |   | --         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | --         |
| c) Review Petition (FAM CT)   |   | 01         | --        | --        | --        | -- | --        | -- | --        | -- | -- | -- | 01         |
| <b>43. TOTAL</b>  |   | <b>40</b>  | <b>03</b> | --        | --        | -- | --        | -- | --        | -- | -- | -- | <b>43</b>  |
| <b>GRAND TOTAL (20+26+37+43)</b>  |   | <b>101</b> | <b>15</b> | <b>08</b> | <b>02</b> | -- | <b>01</b> | -- | <b>01</b> | -- | -- | -- | <b>128</b> |



D. K. Neupane  
High Court of Sikkim  
at Gangtok

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PROFORMA-V

STATEMENT OF JUDGE STRENGTH OF THE HIGH COURT OF SIKKIM DURING THE QUARTER YEAR ENDING ON 31/03/2016

| Sanction strength of judges | Actual strength of Judges                    |   | TOTAL | No. of Court Working days | Total number of judge days. |      |
|-----------------------------|--|---|-------|---------------------------|-----------------------------|------|
|                             | No. of judges entrusted with Court work only | No. of judges entrusted with other work exclusively |       |                           |                             |      |
|                             | 1.   | 2.  | 3.    | 4.                        | 5.                          | 6.   |
|                             | 03   | 02  | --    | 02                        | 32*                         | 38** |

**REMARKS**

\* 1. Winter Vacation: 01.01.2016 to 13.02.2016.

\*\* 2. Vacation Court held on: 05.02.2016 and 12.02.2016.

*(Signature)*  
Deputy Registrar  
High Court of Sikkim  
at Gangtok